

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-70/1993/ 2052 /A

From:- Shri M. K. Kalita  
Registrar(Vigilance),  
Gauhati High Court,  
Guwahati.

✓ To, Shri Susil Kumar Sarma,  
Member,  
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the <sup>12</sup> 7 April, 2018.

Sub: **Commuted Leave.**

Ref:- Your letter No. 91/2018 dtd. 04.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for commuted leave with full pay for 17 days w.e.f. 09.04.2018 to 25.04.2018 prefixing 08.04.2018 has been granted, subject to Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been allowed to hand over charge of your Court and Office to the District & Sessions Judge, Nagaon.

Yours faithfully,

  
**REGISTRAR(VIGILANCE)**

Memo No.HC.VII-70/1993/\_\_\_\_\_/A dated 07.04.2018

*As per file*  
07/04/18

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of duly filled in leave application form in prescribed format in respect of the concerned officer is sent herewith for necessary action.
2. The District & Sessions Judge, Nagaon for information.

sd/-

**REGISTRAR(VIGILANCE)**